

OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE POONCH

Subject:- The Gender Sensitization & Sexual Harassment of Woman at the High Court and Subordinate Courts , of Jammu & Kashmir (Prevention, Prohibition & Redressal) Regulations, 2016.

Order

Pursuant to Hon'ble High Court of J&K at Srinagar Notification No. 320 dated 09-05-2017 and letter No. 6619-43/GS dated 23-05-2018 regarding constitution of Gender Sensitization local complaints committee in the District Courts. As no GSLCC has been constituted in this Distt. So as per direction, in terms of Regulation 5 of the Gender Sensitization and Sexual Harassment of woman in District Poonch committee is hereby constituted in the District to be known as GSLCC to receive the complaint of Sexual Harassment of official posted in this District. Senior most Sub -Judge CJM Poonch will head of the Committee.


1	Sub-Judge CJM Poonch	Chairman
2	Mohd Younis Chauhan (Advocate)	Member
3.	Dheeraj Kour (Advocate)	Member
4.	Asma Bukhari Jr Asstt only female employee in the District	Member
5.	Lokinder Kumar S. O Administration	Member
6.	Kamini Koushal (Distt Legal Service Authority)	Member
7.	Beant Kour W/O Rajinder Singh R/O W.No 10 Poonch	Member


(Zabiir Ahmed Raza)

Pr. Distt. & Sessions Judge
Poonch

No- 275/PDSJP Dated - 9/6/18
Copy to the:-

- 1 Worthy Registrar General Hon'ble High Court of J&K, Srinagar for information


Pr. Distt. & Sessions Judge
Poonch